## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 119(ND)/2016

IN THE MATTER OF:

M/s Asmita Dwivedi Paliwal

.... APPLICANT / PETITIONER

Vs.

M/s Abhi-Asmi International Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 241/242

Order delivered on 13.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

;-

For the RESPONDENT

:- Mr. Ashish Aggarwal, Advocate Mr. Gurcharan Singh, Advocate

## ORDER

Learned Counsel for the parties are present. Since the matter is already part heard before the Hon'ble Principal Bench let the matter be placed before the Hon'ble Principal Bench on 19th September 2017.

Sd-(DEEPA KRISHAN)

(DEEPA KRISHAN) MEMBER (TECHNICAL) Sd-

(R. VARADHARAJAN) MEMBER (JUDICIAL)